

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.309

New IA/1472/ND/2024, IN IB/2503/ND/2019

IN THE MATTER OF:

Ambrane India Pvt Ltd	...	Applicant
Versus		
MKMG Jewel Developers Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 22.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Adv. Shivam Gautam

For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

New IA/1472/ND/2024

This is an application filed by the Resolution Professional under Rule 11 of NCLT Rules, 2016 for submission of Status Report by Mr. Durga Das Agrawal, Resolution Professional, in respect of 16th Meeting of Committee of Creditor of M/s MKMG Jewel Developers Private Limited (corporate debtor). The same is taken on record subject to all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)